

Institute for the Mentally Handicapped, Secunderabad, for the year 1990-91.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library- See No. LT. 1437/92]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped Bombay for the year 1990-91 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Ali Year Jung National Institute for the Hearing Handicapped, Bombay for the year 1990-91.

(8) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (7) above [Placed in Library See No. LT. 1432/92]

**Review of the working of and Annual Report of Oil India Ltd for 1990-91 etc.**

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI. B. SHANKARANAND): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act. 1956:-

(i) Review by the Government on the working of the Oil India Limited for the year 1990-91.

(ii) Annual Report of the Oil India Limited for the year 1990-91 along

with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 1433/92]

**Notification under Essential Commodities Act. 1955 and Review In and Annual Report OF Haryana Agro-Industries Corporation Ltd. Chandigarh for 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

(1) A copy of the Notification No. S. O. 125(E) (Hindi and English versions) published in Gazette of India dated the 10th February, 1992 regarding fixing the prices of Ammonium Nitrate Phosphate and Zincated Urea under sub-section (6) of Section 3 of the Essential Commodities Act. 1955. [Placed in Library See No. LT. 1434/92]

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act. 1956:-

(a) (i) Review by the Government on the working of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year 1990-91.

(ii) Annual Report of the Haryana Agro-Industries Corporation, Chandigarh for the year 1990-91 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See No. LT. 1435/92]